

**Central Administrative Tribunal  
Principal Bench**

**OA No.3713/2011**

New Delhi, this the 26<sup>th</sup> day of May, 2016

**Hon'ble Mr. Justice M.S. Sullar, Member (J)  
Hon'ble Mr. V.N. Gaur, Member (A)**

Shri Murari Lal,  
Aged about 53 years,  
S/o Late Shri Yadram Singh,  
R/o BG-6/94-C, Paschim Vihar,  
New Delhi-110063.

...applicant

(By Advocate : Shri Tarique Yazdani for Shri Sidharth Joshi )

**Versus**

1. Delhi Development Authority,  
Through its Vice Chairman,  
Vikas Sadan, INA Market,  
New Delhi.
2. Engineer Member,  
Delhi Development Authority,  
Vikas Sadan, INA Market,  
New Delhi.
3. Commissioner (Personnel),  
Delhi Development Authority,  
Vikas Sadan, INA Market,  
New Delhi.

...respondents

(By Advocate : Shri Atul Kumar Singh for Shri Karunesh Tandon )

**ORDER**

**Mr. V.N. Gaur, Member (A) :-**

At the very outset, the learned counsel for the applicant intends to withdraw the Original Application (OA), on account of retirement of the applicant.

2. Accordingly, the OA is, hereby, dismissed as withdrawn, as prayed for.

( V.N. Gaur )  
Member (A)

( Justice M.S. Sullar )  
Member (J)

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